



Jammu (0): 0191-2542922
Srinagar(0):0194-2506346

GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT: TOURISM DEPARTMENT
Srinagar/Jammu

Notification

Srinagar the 21st June 2017

SRO-256 In exercise of powers conferred by Section 3 of the Jammu and Kashmir Development Act, 1970 (Act no. XIX of 1970) the Government of Jammu and Kashmir hereby declare the areas specified in "Annexure" to this notification to be the local areas of Shopian-Dobjun-Peer-Ki-Gali Development Authority for the purpose of said Act.

By order of the Government of Jammu and Kashmir.

(Farooq Ahmed Shah), IAS
Secretary to the Government,
Tourism Department

No.TSM/DA-105/2015

Dated:21-06-2017

Copy to the:-

1. Hon'ble Member Legislative Assembly, Shopian
2. Principal Secretary to the Hon'ble Chief Minister.
3. All Administrative Secretaries to the Government.
4. Divisional Commissioner Kashmir.
5. Deputy Commissioner, Shopian.
6. Director, Archives, Archaeology and Museums J&K.
7. Director Tourism, Kashmir.
8. All Heads of Departments.
9. Chief Executive Officer, Tourism Dev. Authority, Shopian-Dobjun-Peer-Ki-Gali.
10. General Manager, Government press, Srinagar for publication in the next issue of Government Gazette.
11. Special Assistant to Hon'ble Minister for Housing and Urban Development Department.
12. Special Assistant to Hon'ble Minister of State for Tourism Department.
13. Pvt. Secretary to the Secretary to Government, Tourism Department.
14. Record File.